

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:54
ANSWERED ON:15.11.2007
OPENING OF LEVEL CROSSINGS
Verma Shri Ravi Prakash

Will the Minister of RAILWAYS be pleased to state:

- (a) the norms adopted for opening of a level crossing on a railway line;
- (b) whether it is a fact that the Railways propose to open new manned/unmanned railway crossings in the country, particularly in Uttar Pradesh;
- (c) if so, the details thereof, location-wise; and
- (d) the time by which these railway crossings are likely to be opened?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI R.VELU)

(a) to (d) As per existing policy, provision of level crossing is made in consultation with the State Government at the time of laying a new line or within 10 years from the date of its commissioning to traffic. Thereafter any accommodation work such as level crossing can be provided at a technically suitable location on deposit terms, if such a proposal is sponsored by the State Government./ Local Bodies duly agreeing to bear the initial cost of construction of the level crossing and one time capitalized cost of recurring maintenance and operational charges. Further, as per policy of Railways, no new unmanned level crossing is permitted on existing lines.

Keeping in view the above policy, there is no proposal to open new level crossings on existing railway lines at Railways' cost.